

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com
0191 – 2472881, 2476925



Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006

Silk Factory Road
Rajbagh, Srinagar, 190 008

**Consultant (Judicial),
Hon'ble National Green Tribunal, (P.B)
New Delhi.**

No. JKPCC/NGT/OA 720-2024/ 1015-1016

Dt. 17-09-2024.

Sub: - Compliance Report of Jammu & Kashmir Pollution Control Committee in compliance to Hon'ble National Green Tribunal directions dated 03-07-2024 passed in OA No. 720 of 2024 News Item titled "Tawi Barrage & River Front Project in Jammu destroying River inviting Disaster" appearing in Sandrp in dated 11-05-2024.


Sir,

In compliance to the Hon'ble National Green Tribunal Order **dated 03-07-2024 passed in OA No. 720 of 2024 News Item titled "Tawi Barrage & River Front Project in Jammu destroying River inviting Disaster"**, the Compliance Report of J&K Pollution Control Committee is submitted herewith.

It is therefore, requested that the Compliance Report may kindly be taken on record and placed before the Hon'ble National Green Tribunal for consideration.

Yours faithfully,

Encl: (As above)


(Ghansham Singh) JKAS
Member Secretary 17.9.24
JKPCC, Jammu

Copy to the: -

1. Sh. G.M Kawoosa, Additional Standing Counsel, Supreme Court of India / Hon'ble NGT New Delhi, for information and necessary action. This is in reference to Govt. of J&K Order No. 15387-JK(LD) of 2024 Dated 03-09-2024.

**Before the Hon'ble National Green Tribunal
Principal Bench, New Delhi**

Original Application No. 720 of 2024

IN THE MATTER OF

News item titled "Tawi Barrage & Riverfront Projects in Jammu destroying river inviting disaster" appearing in sandrp.in dated 11.05.2024.

Compliance Report of Jammu and Kashmir Pollution Control Committee in compliance to Hon'ble National Green Tribunal directions dated 03.07.2024 passed in OA No. 720 of 2024 titled News item titled "Tawi Barrage & Riverfront Projects in Jammu destroying river inviting disaster" appearing in sandrp.in dated 11.05.2024.

Background:

That the Hon'ble National Green Tribunal was pleased to pass following directions vide order dated 03.07.2024 in OA No. 720 / 2024:-

1. *So far, both the projects Tawi barrage and RFD are incomplete. The projects have common components supplementing each other but are being built by different agencies separately without any coordination. Both projects have undergone changes in design, DPRs and have been facing delays in execution for long while the construction cost has already crossed Rs. 324 crores including Rs. 131.53 crore in Tawi barrage and Rs. 194 crores in first phase of Tawi RFD. Additionally, both projects have suffered flood damages and are vulnerable to flood threats apart from having potential to turn the flood into disaster.*
2. *The above matter indicates violation of the provisions of the Environment Protection Act, 1986 and the Water (Prevention and Control of Pollution) Act 1974.*

3. The news item raises substantial issue relating to compliance of the environmental norms and implementation of the provisions of scheduled enactment.
4. Let notice be issued to the above respondents for filing their response at least one week before the next date of hearing.

Status Report:

In compliance to the directions of Hon'ble National Green Tribunal dated 03-07-2024 in **OA No. 720 of 2024**, the Commissioner, Jammu Municipal Corporation was requested to provide the status of the following points vide this office No. JKPCC/Sc./OA-720/2024/346; 02.08.2024 (**Copy enclosed as Annexure '1'**): -

- a) Environment clearance for the Project under EIA Notification, 2006 issued by MoEF&CC, GoI, New Delhi.
- b) Consent to Establish as required under the Water (Prevention and Control of Pollution) Act 1974 & Air (Prevention and Control of Pollution) Act 1981.
- c) Cleaning of nallahs entering River Tawi & their connectivity with STP at Bhagwati Nagar.

Furthermore, the Deputy Commissioner, Jammu, CEO, Jammu Smart City Limited (JSCL), SE, Irrigation & Flood Control (Hydraulic) Jammu and Director, Geology and Mining, J&K were also requested to furnish their report on the issues raised in the aforesaid application before the Hon'ble NGT on the references indicated against each as under:

S.No.	Department	Vide No. & Date	Annexure
1	Deputy Commissioner, Jammu	JKPCC/ScA/OA720-2024/986 dated:11-09-2024.	Annexure 2
2	Chief Executive Officer, Jammu Smart City Limited	JKPCC/ScA/OA720-2024/988 dated:11-09-2024	Annexure 3
3	Director, Geology & Mining Department, Jammu	JKPCC/ScA/OA720-2024/985 dated:11-09-2024.	Annexure 4

4	The Superintending Engineer, Irrigation & Flood Control (Hydraulic), Jammu	JKPCC/ScA/OA720-2024/987 dated:11-09-2024	Annexure 5
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The Commissioner, Jammu Municipal Corporation, Jammu in his response submitted vide letter No. JMC/Estt/4175-76 dated 14-09-2024 submitted that :-

1. Tawi River Front Development Project is executed by the Jammu Smart City Limited (JSCL) while the Barrage Project pertains to Irrigation & Flood Control Department of the UT of Jammu and Kashmir.
2. Since the Project and issues raised in the application largely pertains to the Irrigation and Flood Control Department of the UT of Jammu and Kashmir and better position to respond about the concerns and issues raised in the application and therefore are necessary parties in the case may also be arrayed as respondents.
3. That there is no rise in the Solid and Liquid Waste Pollution, instead efforts have been made to prevent flowing of waste water from 6 nallahs falling on the left bank of River Tawi and 12 nallahs falling on the right bank of the River Tawi directly into the river as this effluent is one of the primary sources of river pollution and contamination, which not only makes it injurious for aquatic life but also unfit for irrigation purposes as well.
4. The Sewage and Drainage Department have undertaken measures to divert the nallahs upstream the project area by constructing Intermediate Pumping Stations (IPSs). These IPS pump the effluent into the main trunk sewer carrying it directly to the STPs on the left and right banks of the River Tawi.
5. That the sewage flowing directly into these nallahs has been connecting to 4 MLD, Sewerage Treatment Plant constructed at Beli Charrana, the plant is functional and processing sewage waste into the manure and treated water is pumped back into Tawi.
6. 5 nallahs namely Gujjar Nagar, Jogi Gate, Prem Nagar, Christian Colony and Qasim Nagar falling on the right bank of River covered into 2



packages. **Package 1** of interception and diversion of nallahs, generating 273.04 Ips (liters per second) of wastewater and Gujjar Nagar, Jogi Gate, Prem Nagar and Residency Road and adjoining areas will be covered under this project. Against allotted cost of Rs. 9.30 Crores, 80% of the civil work of these nallahs has been completed and remaining shall be completed by the end of 2024. After completion, the waste water of these nallahs will be collected into the intermediate sewer pumping stations and then shall be pumped to 30 MLD STP for treatment at Bhagwati Nagar.

7. 4 Nallahs namely, Dhounthly, Jhullakha Mohalla, Peerkho-I and Peerkho-II (main Nallha) falling on the right bank of the River have been covered in package-2 of interception and diversion of Nallahs, generating 277.70 Ips of waste water and these areas will be covered under the project. Against the allotted cost of Rs. 21.47 Crore, survey and Design is in progress and the work will be completed by the end of 2025. The wastewater of these nallahs under UEED will be collected through RCC pipe network and collected in proposed equalization tank of 10 MLD capacity, and the same shall be pumped to 30 MLD STP for treatment at Bhagwati Nagar through 500/600mm dia.
8. That adequate provision for construction of interceptor drains for 5 intercepting Nallahs namely, **Rehari, Krishna Nagar, Rajinder Nagar** (Right bank) and **Warehouse and Bikram Chowk** (Left bank) has been made in the River Front Project.
9. The interceptor drains are being constructed for carrying the sewage laden effluent directly into the STPs on the left bank and right bank thereby preventing the nallahs from directly debouching into the proposed lake. This will eliminate any chance of pollution and contamination of River water and will keep the lake pristine.
10. That for facilitating the execution of the Tawi River Front Project, area lying between the Tawi Bridge and Bhagwati Nagar Bridge, near Warehouse, huge quantity of legacy waste dumped on the River banks

over the decades was removed during the period from march 2022 to October 2022 by deploying machinery including the track excavator and big tippers (9-10 cum capacity) and approximately 17110 MT of garbage and silt was disposed off from the area.

The Chief Executive Officer, Jammu Smart City Ltd. has submitted its report vide No. CEO/Smart City/2024-25/20167-72; dated 14-09-2024 (**Copy enclosed as Annexure '6'**). The highlights of the report is as under:-

S. No.	Point	Reply
a)	Environment clearance for the Project under EIA Notification, 2006 issued by MoEF&CC, Gol, New Delhi.	The Tawi River Front project under execution has no built-up area, as only diaphragm wall panels for Riverbank protection, sewerage interceptor drains and open to sky promenades are being constructed. The total area of stepped promenades constructed at 4 levels on left bank and right bank and at two levels on central island is approximately 62,00 sqm and hence EIA and Environmental Clearance for the project is not required at this stage.
b)	Consent to Establish as required under the Water (Prevention and Control of Pollution) Act 1974 & Air (Prevention and Control of Pollution) Act 1981.	The Consent to Establish and Consent to Operate of dedicated batching plant and crushing plant for Tawi River Front Project has been obtained from J&K Pollution Control Committee prior to the taking up of the execution.
c)	Cleaning of nallahs entering River Tawi & their	i) That instead of increasing the solid and liquid waste pollution flowing into the


<p>connectivity with STP at Bhagwati Nagar</p>	<p>River, the waste generated in various Nallahs has been prevented from flowing directly into the River Tawi.</p> <p>ii) Adequate provision for construction of intercepted drains for intercepting these Nallahs has been made in the River Front Project. The intercepted drains are being constructed by laying RCC Hume pipes of sufficient dias as per the requirement which run parallel to the Promenods for carrying the sewage laden effluents directly to the STPs on the left bank and right bank thereby preventing the nallahs from directly debouching into the proposed lake.</p> <p>iii) The 5 nallahs namely, Rehari, Krishna Nagar, Rajinder Nagar (Right bank) and Warehouse and Bikram Chowk (left bank) which are in the project reach are being intercepted by JSCL through intercepted drains and prevented them from flowing into the River.</p> <p>iv) Other nallahs on the upstream of the project reach on left bank and right bank are being diverted by Sewerage and Drainage Department about which a detailed report has been furnished by the Jammu Municipal Corporation in the reply to Hon'ble NGT.</p>
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Water Quality Analysis Report:

The J&K PCC is regularly monitoring of the water quality of the River for different parameters (23 parameters) at 4 stretches along the River length. According to the water analysis report for the Month of July 2024, it is observed that there is no alarming pollution as the level of BOD and COD are within the permissible limit. No Ammonical Nitrogen has been observed in all the 4 stretches. **Copy of the report enclosed as Annexure-7.**

Prayer:

In the premises, it is therefore respectfully prayed that the report may kindly be taken on record before the Hon'ble National Green Tribunal for consideration.


(Ghansham Singh)
Member Secretary
J&K PCC

17.9.24

Jammu and Kashmir Pollution Control Committee

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Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008
Tel - 0191-2476927; mail - membersecretaryjkspcb@gmail.com

NGT Matter

**The Commissioner,
Jammu Municipal Corporation,
Jammu.**

No.: JKPCC/Sc./OA-720/2024/346

Date: 2-08-2024

Sub: O.A No. 720/2024 News item titled: "Tawi Barrage & River front Project in Jammu destroying River inviting Disaster" appearing in sandrp in dated 11.05.2024.

Ref: Order of Hon'ble NGT dated 03.07.2024.

Sir

Please refer to the subject & reference cited above. In this connection, I am to convey that the O.A referred to above is being heard by Hon'ble NGT and the order passed in the matter on 03.07.2024 is enclosed herewith for your perusal. The Hon'ble NGT in the aforesaid order has among other things observed as follows:

1. "The above matter indicates violation of the provisions of the Environment Protection Act, 1986 and the water (Prevention and Control of Pollution) Act 1974."
2. "The News item raises substantial issue relating to compliance of the environmental norms and implementation of the provisions of scheduled enactment."

In view of the above, you are requested to provide J&K PCC status of

- a) Environment Clearance for the Project under EIA notification, 2016 issued by MoEF& CC GoI, New Delhi.
- b) Consent to establish as required under the Water (Prevention and Control of Pollution) Act 1974 & Air (Prevention and Control of Pollution) Act, 1986.

c) Cleaning of Nallahs entering River Tawi & their connectivity with STP at Bhagwati Nagar.

Besides, you are requested to provide the response of JMC on various issues raised in the application.

Since the matter is listed on 18.09.2024, it is requested that information above may kindly be provided to the JKPC by or before **24.08.2024**.

Yours Sincerely,


(Ghansham Singh)JKAS
Member Secretary

2.8.24

**Jammu and Kashmir
Pollution Control Committee**

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**Deputy Commissioner,
Jammu.**

No.: JKPCC/Sc./OA-720/2024/ 986

Date: 11-09-2024

Sub: O.A No. 720/2024 News item titled: "Tawi Barrage & River front Project in Jammu destroying River inviting Disaster" appearing in sandrp in dated 11.05.2024.

Ref: Hon'ble NGT Order dated 03.07.2024.

Sir

Kindly refer to the above captioned subject. In this connection, I am to convey that the O.A referred to above is being heard by Hon'ble NGT and the order passed in the matter on 03.07.2024 is enclosed herewith for your perusal. The Hon'ble NGT in the aforesaid order has among other things observed as follows:

*"River Front Projects (RFD) in Jammu destroying the Tawi river leading to gradual decline in flows, continual rise in solid and liquid waste pollution, **encroachments**, and riverbed mining."*

In the light of above issues, you are requested to share status of encroachments around Tawi River in the area from Bhagwati Nagar to Bikram Chowk area.

Yours faithfully,


(Ghansham Singh), JKAS

Member Secretary
J&K PCC

11.9.24

**Jammu and Kashmir
Pollution Control Committee**

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**Chief Executive Officer,
Jammu Smart City Limited (JSCL),
Jammu.**

No.: JKPC/Sc./OA-720/2024/ 988

Date: 11-09-2024

Sub: O.A No. 720/2024 News item titled: "Tawi Barrage & River front Project in Jammu destroying River inviting Disaster" appearing in sandrp in dated 11.05.2024.

Ref: Hon'ble NGT Order dated 03.07.2024.

Sir

Kindly refer to the above captioned subject. In this connection, I am to convey that the O.A referred to above is being heard by Hon'ble NGT and the order passed in the matter on 03.07.2024 is enclosed herewith for your perusal. The Hon'ble NGT in the aforesaid order has among other things observed as follows:

1. "The above matter indicates violation of the provisions of the Environment Protection Act, 1986 and the water (Prevention and Control of Pollution) Act 1974."
2. "The News item raises substantial issue relating to compliance of the environmental norms and implementation of the provisions of scheduled enactment."


In view of the above, you are requested to provide J&K PCC status of

- a) Environment Clearance for the Project under EIA notification, 2016 issued by MoEF& CC GoI, New Delhi.
- b) Consent to establish as required under the Water (Prevention and Control of Pollution) Act 1974 & Air (Prevention and Control of Pollution) Act, 1986.
- c) Cleaning of Nallahs entering River Tawi & their connectivity with STP at Bhagwati Nagar.

Besides, you are requested to provide the response of Smart City on various issues raised in the application.

Since the matter is listed on 18.09.2024, it is requested that information above may kindly be provided to the JKPC by or before **14.09.2024**.

Yours faithfully,


(Ghansham Singh), JKAS 11.9.24
Member Secretary
J&K PCC

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**Director,
Geology & Mining Department,
J&K, Jammu.**

No.: JKPC/Sc./OA-720/2024/ 985

Date: 11-09-2024

Sub: O.A No. 720/2024 News item titled: "Tawi Barrage & River front Project in Jammu destroying River inviting Disaster" appearing in sandrp in dated 11.05.2024.

Ref: Hon'ble NGT Order dated 03.07.2024.

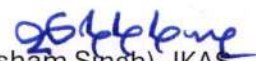
Sir

Kindly refer to the above captioned subject. In this connection, I am to convey that the O.A referred to above is being heard by Hon'ble NGT and the order passed in the matter on 03.07.2024 is enclosed herewith for your perusal. The Hon'ble NGT in the aforesaid order has among other things observed as follows:

"River Front Projects (RFD) in Jammu destroying the Tawi river leading to gradual decline in flows, continual rise in solid and liquid waste pollution, encroachments, and riverbed mining."

As such, you are requested to share the factual report w.r.t river mining, if any, carried out during the execution of the project.

Yours faithfully,


(Ghansham Singh), JKAS
Member Secretary
J&K PCC
11.9.24

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Pollution Control Committee**

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**Superintending Engineer,
Irrigation & Flood Control (Hydraulic),
Jammu.**

No.: JKPC/Sc./OA-720/2024/ 987

Date: 11-09-2024

Sub: O.A No. 720/2024 News item titled: "Tawi Barrage & River front Project in Jammu destroying River inviting Disaster" appearing in sandrp in dated 11.05.2024.

Ref: Order of Hon'ble NGT dated 03.07.2024.


Sir

Please refer to the subject & reference cited above. In this connection, I am to convey that the O.A referred to above is being heard by Hon'ble NGT and the order passed in the matter on 03.07.2024 is enclosed herewith for your perusal. The Hon'ble NGT in the aforesaid order has among other things observed as follows:

1. River Front Projects (RFD) in Jammu destroying the Tawi river leading to gradual decline in flows, continual rise in solid and liquid waste pollution, encroachments, and riverbed mining.
2. The September, 2014 floods significantly affected the project. The barrage structures had suffered continuous damages during annual monsoon floods. Irrigation & Flood Control had not recovered money paid in advance to the company for the work yet to be done.
3. Despite spending more than Rs. 324 crores including Rs. 131.53 crore in Tawi barrage and Rs. 194 crores in first phase of Tawi RFD, initially, both projects have suffered flood damages and are vulnerable to flood threats apart from having potential to turn the flood into disaster

In the light of above issues, you are requested to share brief factual report to J&K PCC for further needful action.

Yours faithfully,


(Ghansham Singh), JKAS
Member Secretary 11.9.24
J&K PCC



The Chairman,

Jammu and Kashmir Pollution Control Committee,
Jammu.

No. CEO/Smart City/2024-25/20167-72

Dated: 14-09-2024

Subject: O.A. No.720/2024 News item titled "Tawi Barrage & River Front Project in Jammu destroying River inviting Disaster" appearing in sandrp.in dated:11.05.2024.

Ref: Your Office Letter no. JKPCC/Sc./OA-720/2024/988 Dated:11.09.2024 and Hon'ble NGT Order dated 03.07.2024.

Sir,

This is in the context of above referred letter wherein Jammu Smart City Limited (JSCL) has been asked to provide the status of: -

- Environment Clearance for the Project under EIA notification, 2016 issued by MoEF & CC Gol, New Delhi.*
- Consent to establish as required under the Water (Prevention and Control of Pollution) Act 1974 & Air (Prevention and Control of Pollution) Act, 1986.*
- Cleaning of Nallahs entering River Tawi & their connectivity with STP at Bhagwati Nagar.*

Reply/Status with regard to point (a): -

With regard to EC and EIA for Tawi River Front Development Project, the following brief is submitted for your perusal: -

- The Tawi River Front project under execution has no built-up area, as only diaphragm wall panels for river bank protection, sewerage interceptor drains and open to sky promenades are being constructed. The total area of stepped promenades constructed at four levels on left bank and right bank and at two levels on central island is approximately 62,000 sqm.*
- Hence, EIA and EC for the project is not required at this stage.*

Reply/Status with regard to point (b): -

The consent to establish and consent to operate dedicated batching plant and crushing plant for Tawi River Front project has been obtained from J&K Pollution Control Committee



(J&KPCC) prior to taking up the execution. A copy of CTE & CTO for batching plant and crushing plant of the project are annexed for reference.

Besides, as mandated, regular water/air quality monitoring and noise pollution are being monitored through J&KPCC regularly. The reports of J&KPCC to this effect for checking these parameters from time to time during the execution of project are attached.

Reply/Status with regard to point (c): -

With respect to the issues raised at S.No.2 of the NGT order, it is submitted that instead of increasing the solid and liquid waste pollution flowing into the river, the waste generated in various nallahs has been prevented from flowing directly into the river.

At present all the nallahs on the left bank and right bank discharge effluent directly into the river. This effluent is one of the primary sources of river pollution. Besides being injurious for aquatic life, this is also a primary source of water pollution and contamination which makes it unfit for irrigation purposes as well.

An adequate provision for the construction of interceptor drains for intercepting these nallahs has been made in riverfront project. The interceptor drains are being constructed by laying RCC Hume pipes of sufficient dia as per requirement, which run parallel to the promenades for carrying the sewage laden effluent directly to the STPs on left bank and right bank, thereby preventing the nallahs from directly debouching into the proposed lake. This single step shall eliminate any chance of pollution and contamination of river water and keep the lake pristine (Pics of under construction interceptor drains attached).

The nallahs in the project reach of **Tawi River Front** that are being intercepted by **JSCL** through interceptor drains and prevented from flowing into the river are as follows: -

Right Bank

- i) Rehari Nallah
- ii) Krishna Nagar Nallah
- iii) Rajinder Nagar Nallah

Left Bank

- i) Warehouse Nallah
- ii) Bikram Chowk Nallah



JAMMU SMART CITY
KHAND MITHE LOG DOGRE

Jammu Smart City Limited

CIN – U70200JK2017SGC010105

Regd. Office: 3rd Floor, Town Hall Building, Jammu Municipal Corporation, Jammu-180001

Email: ceo@jammusmartcity.in / ceo-jammusmartcity@jk.gov.in,

Website: www.jammusmartcity.in

The other nallahs on the upstream of project reach on left bank and right bank are being diverted by Sewerage & Drainage Department about which a detailed report has been furnished by JMC in its reply to Hon'ble NGT.

As far as providing response to other issues related to JSCL project, it is stated that the exercise is comprehensive in nature and at least a time of 8 to 10 days is required for this purpose.

Accordingly, Hon'ble NGT has been requested for impleadment of JSCL so that a comprehensive report in this regard can be submitted during next hearing.

Yours Faithfully

(Dr. Devansh Yadav) IAS

Chief Executive Officer
Jammu Smart City Ltd.

Copy for information to the:

1. Divisional Commissioner, Jammu.
2. Member Secretary, J&KPCC, Jammu.
3. Addl. Chief Executive Officer, JSCL.
4. Director Projects, JSCL.
5. Sr. General Manager (Civil), JSCL.



Director Projects JSCL <directorprojects.jscl@gmail.com>

Fw: O.A No. 720/2024 News item titled : "Tawi barrage and River Front Project in Jammu destroying River inviting Disaster".

ceo@jammusmartcity.in <ceo@jammusmartcity.in>
To: "directorprojects.jscl@gmail.com" <directorprojects.jscl@gmail.com>

Wed, Sep 11, 2024 at 5:44 PM


From: Member Secretary <membersecretaryjkspcb@gmail.com>

Sent: Wednesday, September 11, 2024 2:14 AM

To: ceo@jammusmartcity.in <ceo@jammusmartcity.in>; ceo-jammusmartcity@jk.gov.in <ceo-jammusmartcity@jk.gov.in>

Subject: O.A No. 720/2024 News item titled : "Tawi barrage and River Front Project in Jammu destroying River inviting Disaster".

Sir,
Kindly find attached JKPC letter No. JKPC/Sc/OA-720/2024/988 dated 11-09-2024 regarding subject for information.
with regards

 oa 720 tawi barrage001.pdf
2115K

**Jammu and Kashmir
Pollution Control Committee**

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**Chief Executive Officer,
Jammu Smart City Limited (JSCL),
Jammu.**

No.: JKPC/Sc./OA-720/2024/ 988

Date: 11-09-2024

Sub: O.A No. 720/2024 News item titled: "Tawi Barrage & River front Project in Jammu destroying River inviting Disaster" appearing in sandrp in dated 11.05.2024.

Ref: Hon'ble NGT Order dated 03.07.2024.

Sir

Kindly refer to the above captioned subject. In this connection, I am to convey that the O.A referred to above is being heard by Hon'ble NGT and the order passed in the matter on 03.07.2024 is enclosed herewith for your perusal. The Hon'ble NGT in the aforesaid order has among other things observed as follows:

1. "The above matter indicates violation of the provisions of the Environment Protection Act, 1986 and the water (Prevention and Control of Pollution) Act 1974."
2. "The News item raises substantial issue relating to compliance of the environmental norms and implementation of the provisions of scheduled enactment."

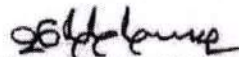
In view of the above, you are requested to provide J&K PCC status of

- a) Environment Clearance for the Project under EIA notification, 2016 issued by MoEF& CC Gol, New Delhi.
- b) Consent to establish as required under the Water (Prevention and Control of Pollution) Act 1974 & Air (Prevention and Control of Pollution) Act, 1986.
- c) Cleaning of Nallahs entering River Tawi & their connectivity with STP at Bhagwati Nagar.

Besides, you are requested to provide the response of Smart City on various issues raised in the application.

Since the matter is listed on 18.09.2024, it is requested that information above may kindly be provided to the JKPC by or before **14.09.2024**.

Yours faithfully,


(Gansham Singh), JKAS 11.9.24
Member Secretary
J&K PCC

Item No. 06

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 720/2024

News item titled "Tawi Barrage & Riverfront Projects in Jammu destroying river inviting disaster" appearing in sandrp.in dated 11.05.2024

Date of hearing: 03.07.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

ORDER

1. This original application is registered *suo-motu* on the basis of the news item titled "Tawi Barrage & Riverfront Projects in Jammu destroying river inviting disaster" appearing in sandrp.in dated 11.05.2024.
2. The matter relates to River Front Projects (RFD) in Jammu destroying the Tawi river leading to gradual decline in flows, continual rise in solid and liquid waste pollution, encroachments, and riverbed mining. According to the article, the government of Jammu has been pumping crores of rupees into an artificial lake and RFD project for over past one and half decade in a non-transparent and questionable manner. Initially, the project was to be completed in 2 years. But next one year was lost in the drawing, designing and consultancy and the actual work started in July 2010. Since then, the project has allegedly faced repeated delays and cost escalation due to slow release of funds and interdepartmental issues.
3. The news item states that the project was approved in 1986 by Governor Jagmohan with an estimated cost of around Rs. 23 crores. The

main objectives were to facilitate groundwater recharge in Kandi belt, to get 120 cusec irrigation water for Chatha, Tawi island villages and to make Jammu an independent tourist destination. The project also had components to beautify riverbanks, implement flood control action plan and divert sewage drains polluting Tawi river in Jammu. However, the project saw no progress on ground for the next two decades.

4. Furthermore, locals have even stated that the project site has been changed many times from Nagrota to Nikki Tawi stretch to location between Bahu Fort and Sidhra Bridge in 2008 and then to area covering Bhagwati Nagar to Gujjar Nagar bridge stretch where the work started in 2010. The Sept 2014 floods significantly affected the project. The barrage structures had suffered continuous damages during annual monsoon floods. I&FC had not recovered money paid in advance to the company for the work yet to be done.

5. According to the news item, the project kept getting delayed and stalled due to financial and other irregularities. Finally, the P&R Infra Projects was given project work in August 2022 through e-tendering and the company started completing the balance work since September 2022. However, the project has missed the April 2023 deadline and as of May 2024 the work has not been completed. Moreover, flood threats on the Tawi barrage project are looming large yet again. The project also faced some damages during May and July 2023 flash flood spells in the river. It is stated that only two of gates are remaining to be installed and the barrage project would be completed by June 2024. According to the article, this project has been environmentally insensitive, climate mal-adaptive and socially exclusive.

6. So far, both the projects Tawi barrage and RFD are incomplete. The projects have common components supplementing each other but are being built by different agencies separately without any coordination. Both projects have undergone changes in design, DPRs and have been facing delays in execution for long while the construction cost has already crossed Rs. 324 crores including Rs. 131.53 crore in Tawi barrage and Rs. 194 crores in first phase of Tawi RFD. Additionally, both projects have suffered flood damages and are vulnerable to flood threats apart from having potential to turn the flood into disaster.

7. The above matter indicates violation of the provisions of the Environment Protection Act, 1986 and the Water (Prevention and Control of Pollution) Act 1974.

8. The news item raises substantial issue relating to compliance of the environmental norms and implementation of the provisions of scheduled enactment.

9. Power of the Tribunal to take up the matter *suo-motu* has been recognized by the Hon'ble Supreme Court in the matter of "*Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors.*" reported in 2021 SCC Online SC 897.

10. Hence, we implead the following as respondents in the matter:

- i. Jammu Municipal Corporation, Through its Commissioner
Town Hall Jammu, Jammu and Kashmir 180001
- ii. Jammu Development Authority
Vikas Bhawan, Rail Head Complex, Jammu-180004
- iii. J&K Pollution Control Committee, Through its Member
Secretary

- Parivesh Bhawan, Forest Complex, Gladni, Narwal, transport
Nagar, Jammu, Jammu and Kashmir-180004
- iv. Director General, National Mission for Clean Ganga
1st Floor, Major Dhyan Chand National Stadium
India Gate, New Delhi - 110002
- v. Central Pollution Control Board, Through its Member Secretary
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
- vi. Regional Office, MoEF & CC, Jammu.
WDP Complex, Narwal, Jammu-180010
- vii. Deputy Commissioner and District Magistrate, Jammu
Wazarat Road, Peer Kho, Pakki Dhaki,
Jammu, Jammu and Kashmir 180001
11. Let notice be issued to the above respondents for filing their
response at least one week before the next date of hearing.

12. List on 18.09.2024.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

July 03, 2024
O.A. No. 720/2024
HB



J&K Pollution Control Committee
Jammu/Kashmir (www.jkspcb.nic.in)

Consent Order

Consent No.: PCC/digital/22042817045 of 2022

Date:- 21/09/2022

Consent To Establish/Operate (NEW) under Section 25/26 of the Water(Prevention & Control Pollution)Act, 1974, and under Section 21 of the Air(Prevention & Control of Pollution)Act, 1981, as amended is granted in favour of

Sh. Rajesh Agarwal
M/s Shree Balaji Engicons Limited
MCJ Park, Transasia Building, Warehouse, Jammu
Jammu South, Jammu(registered with DIC vide
registration No: date:)

for a period upto APRIL 2023 for GREEN category of unit as per revised classification of industrial sector, subject to the following terms and conditions in a time bound manner :

- The consent granted by the Committee is restricted to Prevention and Control of Pollution only and shall not be treated as substitute of permission required under other laws of the land.
- The consent is granted valid for the manufacturing of the products / by-products of consented quantity as mentioned below with capital investment of Rs.45.00 lakhs(as per Schedule II):

S No.	Products/BY-Products Name	Maximum Quantity	Unit
1	Mixing of Concrete	60	Cubic Meters/Hour

Any change / enhancement in production capacity, process, raw materials etc shall have to be intimated to the Committee and the unit holder has to apply afresh for the same

3. Compliance under Water Act :

- Sewage Effluent : The unit holder has to install and maintain continuous operation of a comprehensive treatment system as is warranted with reference to effluent quality and operate and maintain the same continuously so as to achieve the quality of treated effluent to the following standards before disposal

Standards of Discharge for Sewage Disposal:

Parameters	Range	Conc. in mg/l except for pH
pH	between	6-9
Suspended Solids	Not to exceed	100
BOD(3 days at 27 degree celsius)	not to exceed	30



(b) Water Consumption and Disposal :

- The daily quantity of water consumption shall not exceed KLD.
- The daily quantity of sewage effluent from the unit shall not exceed from KLD.
- Waste water generated from the unit shall be disposed through Septic Tank, Soakage Pit or ETP as applicable

4. Compliance under Air Act :

- The unit holder shall comply to National Ambient Air Quality Standards as per EP Act 1986 (refer rule 3(3B).
- The unit holder shall take adequate measures to treat the emissions generated, if any, during the process and comply to Environment Protection standards specific to Industry

- The unit holder shall comply to the Solid Waste Management Rules 2016 dated 8-4-2016


(Signature)

6. Under the Noise Pollution (Regulation and Control) Rules 2000, the unit holder shall take adequate measures for control of noise from its own sources within the premises so as to maintain ambient air quality standards in respect of noise to less than 75dB(A) during day time and 70 dB(A) during night time. Daytime is reckoned in between 6 am to 10 pm and night time is 10 pm to 6 am
7. The unit holder shall comply to the Plastic Waste Management Rules 2016 dated 18-3-2016
8. Self Monitoring Schedule :
The unit holder shall have to get the samples of emission/Effluents analysed from the laboratory of J&K PCC or laboratories approved by J&K PCC after every twelve months to check the efficacy of Pollution Control Devices (PCDs) installed in the unit
9. The unit holder shall comply with the additional conditions as stipulated below:-
- The unit holder has to keep a record of the environmental data monitored regularly with regard to operation and maintenance of pollution control devices viz Air Pollution and Water Pollution Control to achieve the desired standards notified in EP Act.
 - Pollution Control Devices (ETP/ECD) as contemplated to achieve the quality of effluent emission within the tolerance limits prescribed, shall have to be operational during the course of production. The effluent/emission shall not contain constituents in excess of the tolerance limits as laid down by J & K Pollution Control Committee.
 - The unit holder shall be liable to pay compensation in case any damage is caused to the environment.
 - The unit holder shall abide by the directions of the Committee which will be issued from time to time. Any infringement/ violation or transgression of the statutory enactments of pollution control acts by the unit, shall be sufficient cause to prosecute the violator in conformity with relevant section of Air/Water Acts and Environment Protection Act in force.
 - The unit shall be under surveillance monitoring of J & K Pollution Control Committee
 - The unit holder shall provide adequate arrangement for fighting the accidental leakages/discharge of any air pollutant/gas/liquid from the vessel, machinery etc. which are likely to cause fire hazard including environmental pollution.
 - The unit holder shall adhere to general standards terms and conditions of Water / Air Acts and compliance of environment standards as per environment protection act 1986
 - The unit holder should apply 60 days in advance for renewal of consent before expiry the date of this Consent Order
 - In case of violation of above mentioned conditions or any public complaint the consent shall be withdrawn.

Specific Conditions:-

In case of any genuine complaint with respect to pollution, the unit holder shall shift the unit to some other suitable place at his own risk and responsibility.

* This consent is issued purely from environmental angle and the Committee shall not be responsible for any claim, counter claim, ownership, partnership etc of the unit.


(TO to RD)

'By Order'


Regional Director

Copy to the :

- Member Secretary J&K PCC Jammu for information
- General Manager DIC Jammu for information.
- D.O PCC Jammu South for information & ensure compliance of the conditions of the consent.
- P.A to Chairman J&K PCC for the information of Chairman.
- M/s Shree Balaji Engicons Limited, MCJ Park, Transasia Building, Warehouse, Jammu.
- Office file

The unit holder shall comply to environment standards as notified under the environment protection Act 1986, read with the Water (Prevention & Control of Pollution) Act 1974 & (Prevention & Control of Pollution) Act, 1981 which can also be downloaded from the website www.jkspcb.nic.in or at www.cpcb.nic.in

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The industry can apply for Renewal/Expansion of Consent on the site www.jkocmms.nic.in directly



J&K POLLUTION CONTROL COMMITTEE
Jammu/Kashmir

Consent Order

Consent No.:- PCC/digital/22013384440 of 2022

Date:- 20/12/2022

Consent To Establish (Fresh) under Section 25/26 of the Water(Prevention & Control Pollution)Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981, as amended is granted in favour of Sh. Nitin Khajuria

M/s Shree Balaji Engicons Limited

MCJ Park Trans Asia Building Ware House Nehru Market

Jammu North , Jammu

(registered with DIC vide registrationNo: nil 12/12/2022)

for a period upto December 2023 for ORANGE category of unit as per revised classification of industrial sector subject to the compliance of following terms and conditions in a time bound manner:-

1. The consent granted by the Committee is restricted to Prevention and Control of Pollution only and shall not be treated as substitute of permission required under other laws of the land.
2. The consent is valid for establishment of stone crusher having consented quantity as under with capital investment (as per Schedule II) Rs. 58.20 lakhs. Further any change / enhancement in production capacity, process ,raw materials shall have to be intimated to the Board and unit holder has to apply fresh for the same.

S No.	Products/BY-Products Name	Maximum Quantity	Unit
1	Stone Aggregates	144000	MT / Annum

3. The emissions or discharge of environmental pollutants from the unit shall not exceed the relevant parameters and the standards for the said industry ,operation or process specified under respective schedules of the Environment (Protection) Rules ,1986 as amended from time to time.
4. The unit holder shall comply with the National Ambient Air Quality Standards as per EP Act 1986 (refer rule 3(3B)).
5. The unit holder shall comply with the Noise Pollution (Regulation and Control) Rules 2000 as amended to maintain noise level standards less than 75 db(A) during day time and 70 db(A) during night time, Daytime is reckoned in between 6am to 10pm and night time is 10pm to 6am.
6. The unit holder shall comply with the water (Prevention and Control of Pollution) Act 1974 and comply to the following parameters

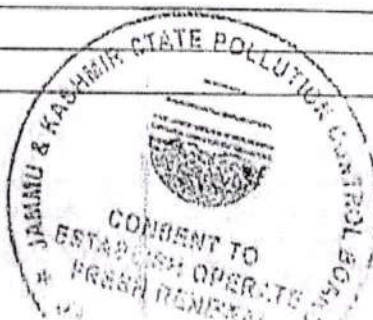
a. Daily quantity of water consumption the unit shall not exceed from 05 KLD.

b. The unit holder shall take adequate safe guards for the treatment of sewerage water by way of providingseptic / soakage pit and its discharge shall conform to the following standards

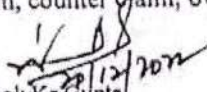
Parameters	Conc. in mg/l except for pH
pH	6-9
Total Suspended Solids	100
BOD(3 days at 27 degree Celsius)	30

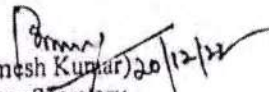
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- e) The unit shall be allowed to operate only during day time and unit holder shall submit self monitoring report of emission on six months basis when unit becomes operational.
- f) This consent is issued subject to condition of installing / providing of covers to conveyer belts along with telescopic chutes at the end of conveyer belts to mitigate dust emissions and in case of any receipt of public complaint the stone crusher shall be closed.
15. In case of violation of above mentioned conditions or any public complaint
16. The consent shall be withdrawn and unit holder shall shift the unit to another suitable site at his own risk and responsibility.
17. The above conditions shall be enforced inter-alia under the provision of the Water (Prevention and Control of Pollution) Act 1974, Air (Prevention and Control of Pollution) Act 1981 and Environment (Protection) Act 1986.
- * This consent is issued purely from environmental angle and the Committee shall not be responsible for any claim, counter claim, ownership, partnership etc of the unit.


Ashok Kr Gupta
Asstt Env. Engineer


(K. Ramesh Kumar)
Member Secretary

Copy to the :

1. Regional Director PCC Jammu for information.
2. Director Geology Mining Jammu for information & ensure compliance under EIA Notification & EP Act.
3. General Manager DIC Jammu for information.
4. D.O PCC Jammu North for information & ensure compliance of the conditions of the consent.
5. P.A to Chairman J&K PCC for the information of Chairman
6. M/s Shree Balaji Engicons Limited MCJ park Trans Asia Building Ware House Nehru Market , Jammu for information .
7. Office file

The unit holder shall comply to environment standards notified under the Environment Protection Act 1986, read with the Water (Prevention & Control of Pollution) Act 1974 & Air (Prevention & Control of Pollution) Act, 1981, which can also be downloaded from the website www.jkpcb.nic.in or at www.cpcb.nic.in



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J&K POLLUTION CONTROL COMMITTEE
Jammu/Kashmir

Consent Order

Consent No.:- PCC/digital/23043639522 of 2023

Date:- 03/08/2023

Consent To Operate (Fresh) under Section 25/26 of the Water(Prevention & Control Pollution)Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981, as amended is granted in favour of Sh. Nitin Khajuria

M/s Shree Balaji Engicons Limited

MCJ Park Trans Asia Building Ware House Nehru Market Jammu North,
Jammu

(registered with DIC vide registrationNo: Nil dt: 12/12/2022)

for a period upto **July 2024** for ORANGE category of unit as per revised classification of industrial sector subject to the compliance of following terms and conditions in a time bound manner:-

1. The consent granted by the Committee is restricted to Prevention and Control of Pollution only and shall not be treated as substitute of permission required under other laws of the land.
2. The consent is granted valid for operate of stone crusher having consented quantity as under with capital investment (as per Schedule II) Rs. 58.20 lakhs. Further any change / enhancement in production capacity, process ,raw materials shall have to be intimated to the Board and unit holder has to apply fresh for the same.

S No.	Products/BY-Products Name	Maximum Quantity	Unit
1	Stone Aggregates	144000	MT/annum

3. The emissions or discharge of environmental pollutants from the unit shall not exceed the relevant parameters and the standards for the said industry ,operation or process specified under respective schedules ofthe Environment (Protection) Rules ,1986 as amended from time to time.
4. The unit holder shall comply with the National Ambient Air Quality Standards as per EP Act 1986 (refer rule 3(3B).
5. The unit holder shall comply with the Noise Pollution (Regulation and Control) Rules 2000 as amended to maintain noise level standards less than 75 db(A) during day time and 70 db(A) during night time, Daytime is reckoned in between 6am to 10pm and night time is 10pm to 6am.
6. The unit holder shall comply with the water (Prevention and Control of Pollution) Act 1974 and comply to the following parameters
 - a. Daily quantity of water consumption the unit shall not exceed from 05 KLD.
 - b. The unit holder shall take adequate safe guards for the treatment of sewerage water by way of providingseptic / soakage pit and its discharge shall conform to the following standards

Parameters	Conc. in mg/l except for pH
pH	6-9
Total Suspended Solids	100
BOD(3 days at 27 degree Celsius)	30

7. The unit holder shall install comprehensive air pollution control system so as to achieve the quality of emissions within the limits prescribed under Environment Protection Act 1986 (EP Act).

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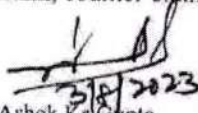


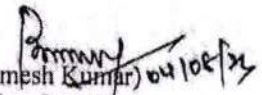
A.	Implementation of following Pollution Control Measures :
a.	Dust containment cum suppression system for the equipment.
b.	Construction of wind breaking wall.
c.	Construction of metalled roads within the premises.
d.	Regular cleaning and wetting of the ground within the premises.
e.	Growing of a green belt (Broad leave trees in three rows) along the periphery.
B.	Quantitative Standards for SPM:
	[The suspended particulate matter to be measured between three meters and ten meters from any processes equipment of a stone crushing unit shall not exceed 600 µgms per cubic meter] from a controlled isolated as well as from a unit located in a cluster should be less than 600 mgs/Nm ³ .
C.	Additional Parameters
a.	All the dust emitting points like jaw / roller crushers, screeners / classifiers shall be properly enclosed / covered.
b.	Conveyor belts shall be interlocked with the crushing operation.
c.	The water spray system shall be interlocked with the crushing operation.
d.	Annual health survey of the workers permanently employed by the unit holder shall be conducted.
e.	Regular water spray shall be carried out at all dust emitting points, boundaries and on road.

8. The unit shall not discharge any fugitive emissions from the unit beyond the permissible limits.
9. The unit holder shall abide by the directions of the Committee which will be issued from time to time. Any infringement/violation or transgression of the statutory enactments of pollution control acts by the unit shall be sufficient cause to prosecute the violator in conformity with relevant section of Air, Water Acts and Environment Protection Act in force.
10. The consent granted shall be under surveillance monitoring of J & K Pollution Control Committee.
11. The unit holder shall have to get the samples of emissions/effluents analyzed from the laboratory of J&K PCC or laboratories approved by J&K PCC to check the efficacy of Pollution Control Devices (PCDs) installed in the unit.
12. No raw materials shall be extracted or purchased / used brought from river one km upstream and one km from downstream of rail/road bridge, irrigation structures and any other government infrastructure/office.
13. The unit holder shall carry the stone aggregates /sand in covered trucks/Tippers.
14. **Specific Conditions:-**
 - a) The unit holder has to develop three rows of thick green belt along the periphery of the unit. This green belt must include a row of adequate number of ever green broad leaved tree species having good canopy.
 - b) The unit holder shall use authorized source of water and shall ensure that waste water is not discharged in to any water Body. Necessary no objection certificate with regard to extraction of ground water shall be obtained from concerned Chief Engineer, Jal Shakti Department.
 - c) The unit holder has to install permanent and mechanical water sprinkling system interlocked with the crushing point and other allied machinery of the stone crushers; and in no case the stone crusher operate without functioning of water sprinkling system.
 - d) This consent is issued with condition that the site papers from the revenue department with geo references as per Rule 10 of SO 60 dt: 23-2-2021 to be obtained by the unit holder within a period of six months.
 - e) The unit shall be allowed to operate only during day time and unit holder shall submit self monitoring report of emission on six months basis.
 - f) This consent is issued subject to condition of installing providing of covers to conveyer belts along with telescopic chutes at the end of conveyer belts to mitigate dust emissions and in case of any receipt of public complaint the stone crusher shall be closed. Being project specific the project proponent shall dismantle the unit after completion of project work.

15. In case of violation of above mentioned conditions or any public complaint the consent shall be withdrawn and unit holder shall shift the unit to another suitable site at his own risk and responsibility.
16. The above conditions shall be enforced inter-alia under the provision of the Water (Prevention and Control of Pollution) Act 1974, Air (Prevention and Control of Pollution) Act 1981 and Environment (Protection) Act 1986.

* This consent is issued purely from environmental angle and the Committee shall not be responsible for any claim, counter claim, ownership, partnership etc of the unit.


 31/8/2023
 Ashok Kr Gupta
 Asstt Env. Engineer


 (K. Ramesh Kumar) 04/10/23
 Member Secretary
 B
 Q

Copy to the :

1. Regional Director PCC Jammu for information.
2. Director Geology Mining Jammu for information & ensure compliance under EIA Notification & EP Act.
3. General Manager DIC Jammu for information.
4. D.O PCC Jammu North for information & ensure compliance of the conditions of the consent.
5. P.A to Chairman J&K PCC for the information of Chairman
6. M/s Shree Balaji Engicons Limited MCJ Park Trans Asia Building Ware House Nehru Market Jammu for information .
7. Office file

The unit holder shall comply to environment standards as notified under the environment protection Act 1986, read with the Water (Prevention & Control of Pollution) Act 1974 & Air (Prevention & Control of Pollution) Act, 1981 which can also be downloaded from the website www.jkspcb.nic.in or at www.epcb.nic.in



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Director Projects JSCL <directorprojects.jscl@gmail.com>

Fwd: Pre-monsoon data.

1 message

Chief Executive Officer JSCL <ceo-jammusmartcity@jk.gov.in>

Fri, Sep 6, 2024 at 11:13 AM

Reply-To: Chief Executive Officer JSCL <ceo-jammusmartcity@jk.gov.in>


To: directorprojects jscl <directorprojects.jscl@gmail.com>, dr tanveer2022 <dr.tanveer2022@gmail.com>

From: membersecretaryjkspcb@gmail.com
To: ceo@jammusmartcity.in, "Chief Executive Officer JSCL" <ceo-jammusmartcity@jk.gov.in>
Cc: pjkspcb@gmail.com
Sent: Thursday, September 5, 2024 4:10:42 PM
Subject: Pre-monsoon data.

Sir,
Please see attachment regarding subject for information.
with regards

—
Regards

ACEO
JSCL

 physico-chemical status of river tawi pre mansoon001.pdf
1442K

Jammu & Kashmir Pollution Control Committee
Parivesh Bhawan, Gladni, Transport Nagar, Narwal, Jammu-180006
Analysis Report (Water Laboratory)

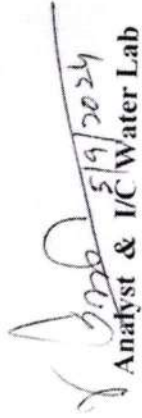
Physico-chemical status of River Tawi (Pre-Monsoon)

S.No.	Parameters	Below Tawi Bridge (3rd Bridge)	Belicharna near 4 th Bridge	Between 3 rd & 4 th Bridge	Standard permissible Limits as per CPCB Classification of streams for 'B' Class of Rivers
1.	Weather	Clear	Clear	Clear	
2.	Temperature(°C)	29	29	26	
3.	Colour	Light brown	Slightly brown	Slightly brown	
4.	Odour	Unpleasant	Unpleasant	Unpleasant	
5.	Dissolved Oxygen	5.5	6.2	6.1	>5.0 mg/l
6.	pH	8.18	8.46	8.40	
7.	Conductivity	188	176	192	6.5-8.5
8.	Biological Oxygen Demand	4.1	2.0	1.8	<3.0 mg/l
9.	Nitrite-N	0.33	0.04	0.038	
General Parameters					
1.	Turbidity	24.0	36	42	
2.	Total Dissolved Solids	109	102	112	
3.	Chemical Oxygen Demand	20	12	9.3	
4.	Ammonical-N	0.94	0.46	0.41	
5.	Phosphate-P	0.127	0.06	0.055	
6.	Total Alkalinity	200	160	180	

7.	Hardness as CaCO ₃	174	164	172
8.	Calcium as CaCO ₃	144	130	136
9.	Magnesium as CaCO ₃	30	34	36
10.	Sodium	6.1	7.8	6.1
11.	Potassium	2.1	1.91	2.1
12.	Chloride	35	12	35

Note: 1. All the concentrations are expressed in mg/l except pH, Conductivity (uS/cm), Turbidity(NTU)


Analyst


Analyst & I/C Water Lab
5/9/2024

J&K Pollution Control Committee, Jammu.
Parivesh Bhawan, Gladni, Transport Nagar, Narwal Jammu

Ambient Air Quality data at M.A.M stadium pre- monsoon near TRF site w.e.f from April 2024 to June 2024

S.no	Month	PM ₁₀ 100µg/m ³	PM _{2.5} 60µg/m ³	NOX 80 µg/m ³	SOX 80µg/m ³
1	April	83	19.03	11.35	2.13
2	May	83	19.05	12.86	2.84
3	June	87	19.78	13.61	2.48

Note: - All the concentration are expressed in µg/m³ and standards limits are for 24 hourly average

Rasooli
L. Asst
5/9/24
Scientist "A"
I/C Air Lab

J&K Pollution Control Committee, Jammu.

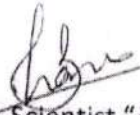
Parivesh Bhawan, Gladni, Transport Nagar, Narwal Jammu
Ambient Noise Level Monitoring Data Recorded at Vikram Chowk in
Jammu City during for the month of June 2024,

Month:- June , 2024					
Make:- Swan Instrument					
Model:- 308					
S.No.	Location	Zones	Date of sampling	Leq in dB(A)	Remarks
1.	Vikram chowk	Commercial Zone	25/06/2024	77.2	6 hourly average of Noise Level At Vikram Chowk near Tawi bridge
			29/06/2024	76.8	

Ambient Air Quality Standards in respect of Noise:-

AREA CODE	CATEGORY OF AREA/ZONE	Limits in dB(A) Leq	
		DAY TIME	NIGHT TIME
(A)	Industrial area	75	70
(B)	Commercial area	65	55
(C)	Residential area	55	45
(D)	Silence Zone	50	40

- Day time shall mean from 6:00am to 10:00pm
- Night time shall mean from 10:00 pm to 6:00am
- Silence Zone is an area comprising not less than 100 meters around hospitals, educational institutions, courts, religious places or any other area which is declared as such by the competent authority.


 05/9/24
 Scientist "A"
 I/C Noise

Water Quality of River Tawi at Bhagwatnagar (December 2022 & January 2023) and Belicharana (February 2023, March 2023 and April 2023) at 4th Bridge near TRF Site

S.No.	Parameters	December 2022 (Bhagwatnagar)	January 2023 (Bhagwatnagar)	February 2023 (Belicharana)	March 2023 (Belicharana)	April 2023 (Belicharana)	Standard Permissible limits for 'B' Class of rivers
1.	Temperature	19	17	21	21	23	
2.	Dissolved Oxygen	4.7	3.0	6.8	6.6	6.8	>5.0 mg/l
3.	pH	8.75	8.96	8.10	8.40	8.20	6.5-8.5
4.	Conductivity	182	176	246	186	218	
5.	Biological Oxygen Demand	8.3	9.0	<1.0	<1.0	<1.0	<3.0 mg/l
6.	Turbidity	48	66	21	38	21	
7.	Total Dissolved Solids	106	102	143	108	126	
8.	Chemical Oxygen Demand	42	48	2.4	2.7	2.5	
9.	Total Alkalinity as CaCO ₃	256	288	240	232	240	
10.	Hardness as CaCO ₃	242	262	220	220	220	
11.	Calcium as CaCO ₃	214	234	200	196	198	
12.	Magnesium as CaCO ₃	28	28	20	24	22	
13.	Chloride	32	38	20	24	22	

Note : 1. All the concentrations are expressed in mg/l except Temperature (°C), Turbidity (NTU), Conductivity (µS/cm)
 2. The concentrations of pH, Dissolved Oxygen and Biological Oxygen Demand exceed the standard permissible limits at Bhagwatnagar

R. Lal Chahal & Co.
 Analyst & H₂O Water Lab

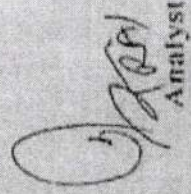
R. Lal Chahal
 Analyst

JAMMU & KASHMIR POLLUTION CONTROL COMMITTEE
 Parivesh Bhawan, Gladhi, Transport Nagar, Narwal, Jammu-180006
 Water Laboratory

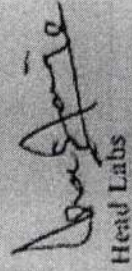
Water Quality Report of River Tawi at Tawi Bridge

S.No.	Parameters	December, 2022	January 2023	February 2023	March 2023	April 2023	Standard Permissible limits for B Class of
1.	Temperature	19	17	21	20	24	
2.	Dissolved Oxygen	5.0	3.0	3.2	3.5	3.7	>5.0
3.	pH	8.65	8.85	7.92	8.75	8.54	6.5-8.5
4.	Conductivity	190	185	285	226	234	
5.	Biological Oxygen Demand	1.8	2.5	2.3	4.0	3.7	<3.0
6.	Turbidity	43	43	26	43	26	
7.	TDS	110	108	166	132	136	
8.	COD	9.2	12.5	12.0	22	22	
9.	Total Alkalinity as CaCO ₃	240	280	234	234	236	
10.	Hardness as CaCO ₃	210	240	210	202	210	
11.	Calcium as CaCO ₃	190	212	210	202	210	
12.	Magnesium as CaCO ₃	20	28	24	32	26	
13.	Chloride	24	24	24	26	25	

Note :All the concentrations are expressed in mg/l except Temperature(°C), Turbidity (NTU), Conductivity (µS/cm)


Analyst

Rishi Gupta Scia
2/6/23
Analyst & i/c Water Lab


Head Labs

Union Territory of Jammu and Kashmir
POLLUTION CONTROL COMMITTEE JAMMU

1

(Month-Wise RSPM/PM10, PM2.5, level (µg/m³) at NAMP locations)

S. No	Month	SPCB Building Complex Narwal (R) Station Code-184						M.A.M Stadium (R) Station Code-482						Barf Brahmara Ind. Area (I) Station Code-507					
		RSPM	PM2.5	NOX	SOX	RSPM	PM2.5	NOX	SOX	RSPM	PM2.5	NOX	SOX	RSPM	PM2.5	NOX	SOX		
1	Apr-22	192	38.89	26.71	3.3	-	-	19.8	2.7	216	37.22	24.3	3.0	-	-	-	-		
2	May-22	258	50.81	27.65	3.5	-	-	-	-	217	43.18	28.0	3.9	-	-	-	-		
3	Jun-22	203	38.50	28.70	3.3	-	-	-	-	255	47.22	31.4	3.8	-	-	-	-		
4	Jul-22	91	23.33	13.52	2.6	80	20.13	14.14	2.9	159	31.04	22.7	4.1	-	-	-	-		
5	Aug-22	127	28.01	16.13	3.3	95	20.10	9.10	2.1	165	26.12	20.8	3.0	-	-	-	-		
6	Sep-22	95	22.83	17.71	3.0	-	-	-	-	137	16.16	20.4	3.2	-	-	-	-		
7	Oct-22	168	31.21	26.08	3.0	99	25.50	15.91	2.4	168	22.92	24.7	3.2	-	-	-	-		
8	Nov-22	168	25.11	25.47	2.6	92	30.57	15.26	2.2	192	28.32	16.5	2.2	-	-	-	-		
9	Dec-22	172	39.91	21.90	2.8	144	36.96	22.10	2.2	131	35.18	-	-	-	-	-	-		
10	Jan-23	241	35.51	27.41	2.5	159	28.58	17.23	2.2	147	31.05	23.7	3.2	-	-	-	-		
11	Feb-23	131	38.84	-	-	-	-	-	-	131	39.10	-	-	-	-	-	-		
12	Mar-23	144	31.21	18.77	2.8	132	35.84	19.67	3.3	143	-	19.9	2.3	-	-	-	-		
	Max	258	50.81	28.71	3.5	159	25.51	22.1	3.3	255	47.22	31.4	4.10	-	-	-	-		
	Min.	91	22.83	18.77	2.5	80	20.1	9.1	2.1	131	19.16	16.5	2.2	-	-	-	-		
	Average (April-20-)	166	34.00	22.9	2.98	120	26.88	16.44	2.54	175	33.38	23.36	3.18	-	-	-	-		

Note:- Standard limits:-

A) 24 Hourly Avg. (I) RSPM=100 µg/m³ (II) PM10 = 60 µg/m³ (III) SO₂=80 µg/m³ (IV) NO₂=80 µg/m³
 B) Annual Avg. (I) RSPM=60 µg/m³ (II) PM2.5 = 40 µg/m³ (III) SO₂=80 µg/m³ (IV) NO₂=40 µg/m³

INDEX :-

ACI Category	AQI	PM10	PM2.5	NO ₂	SO ₂
Good	0-50	0-50	0-30	0-40	0-40
Satisfactory	51-100	51-100	31-60	41-80	41-80
Moderately polluted	101-200	101-250	61-90	81-160	81-380
Poor	201-300	251-350	91-120	161-250	381-800
Very Poor	301-400	351-430	121-250	261-400	801-1600
Severe	401-500	430+	250+	400+	1600+

Suman Pawal
 Suman Pawal
 Scientist A
 PCC Jammu

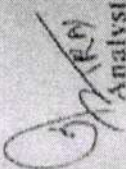
Mr. A.M Tariq
 Mr. A.M Tariq
 Head Labs/Pso
 PCC Jammu

JAMMU & KASHMIR POLLUTION CONTROL COMMITTEE
Parivesh Bhawan, Gladini, Transport Nagar, Narwal, Jammu-180006
Water Laboratory

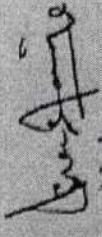
Water Quality Report of River Tawi at Bhagwatnagar

S.No.	Parameters	December, 2022	January 2023	February, 2023	March 2023	April 2023	Standard Permissible limits for B Class of Rivers
1.	Temperature	19	17				
2.	Dissolved Oxygen	4.7	3.0				>5.0
3.	pH	8.75	8.96				6.5-8.5
4.	Conductivity	182	176				
5.	Biological Oxygen Demand	8.3	9.0				<3.0
6.	Turbidity	48	66				
7.	TDS	106	102				
8.	COD	42	48				
9.		256	288				
10.	Total Alkalinity as CaCO ₃	242	262				
11.	Hardness as CaCO ₃	214	234				
12.	Calcium as CaCO ₃	28	28				
13.	Magnesium as CaCO ₃	32	38				
	Chloride						

Note: All the concentrations are expressed in mg/l except Temperature(°C), Turbidity (NTU), Conductivity (µS/cm)


Analyst

Ritu Gupta S.A.
21/6/23
Analyst & i/c Water Lab


Head Labs



Government of Jammu and Kashmir
Pollution Control Committee
Jammu

Chief Executive Officer,
Jammu Smart City Limited,
Jammu

No :- JPCD/RDJ/22/ 5816-18

Dated:- 15-02-2022

Subject :- Development of Tawi Riverfront Project-Providing of Baseline data

Ref:- i) CEO/Smart City/2021-22/4802-07

dt. 17-01-2022

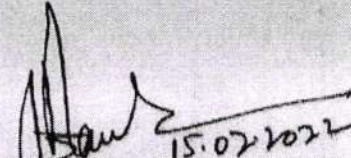
Sir,

In compliance to above reference letter on the subject, kindly find enclosed here with the required monitored data regarding:

- a) River Tawi water quality during the year 2021 at two (02) reference monitoring locations.
- b) Ambient air quality monitoring data/ status of Jammu city during the year 2021, on monitoring at three (03) NAMP sanctioned locations.
- c) Noise level monitoring /status during the year 2021, on monitoring at three main locations across Jammu city.

Yours faithfully,

Enc: 3 (a, b, c).


(Sat Paul) IFS
Regional Director Jammu
15.02.2022

Copy to :

- 1) The Member Secretary, JKPC, Jammu for inf.
- 2) P.A to the Chairperson, JKPC, Jammu for the Inf. of Chairperson

J&K POLLUTION CONTROL COMMITTEE JAMMU
Ambient Noise Level Monitoring data recorded during day time at different Locations in Jammu City during the year-2021 -22

Month	Noise Monitoring Locations in Jammu City		
	Vikram Chowk (B/C) Noise level in dB(A)	Govt. Medical College, Bakshi Nagar(C) Noise level in dB(A)	Gandhi Nagar, Gole Market (B/C) Noise level in dB(A)
April-2021	79.1	82.5	81.6
May-2021	78.5	80.5	79.1
June-2021	73.0	77.2	79.4
July-2021	75.1	80.4	81.2
August-2021	75.3	79.1	77.8
September-2021	78.3	80.7	80.3
October-2021	78.7	82.2	80.3
November-2021	79.7	80.9	80.1
December-2021	80.5	79.5	79.1
January-2022	77.5	79.0	78.3

CATEGORY OF AREA	Standard Limits in dB (A) Leq.	
	DAY TIME	NIGHT TIME
A. Industrial Area	75 dB (A)	70 dB (A)
B. Commercial Area	65 dB (A)	55 dB (A)
C. Residential Area	55 dB (A)	45 dB (A)
C. Silence Area	50 dB (A)	40 dB (A)

Note:- i)- The noise level has been recorded during day time (6am-10pm), having results exceeding the standard limits.
ii)- The main source of noise is vehicular traffic/horns, music system etc.

Scientist-A 14/2/2022
i/c Noise Monitoring

Head Labs
PCC-Jammu

JAMMU & KASHMIR POLLUTION CONTROL COMMITTEE
 Parivesh Bhawan, Glandi, Transport Nagar, Narval, Jammu-180006
 Water Laboratory

Tawi Bridge (Year 2021)

S.No.	Parameters	Janu ary	Febru ary	March	April	May	June	July	August	Septe mber	Octob er	Novem ber	December	Standards Permissible limits for B Class of Rivers
1.	Temperature	12	18	18	26	26	28	26	29	23	22	20	16	
2.	Dissolved Oxygen	6.4	6.7	6.6	7.0	6.5	6.2	6.4	6.5	6.5	6.7	6.3	7.7	>5.0
3.	pH	8.65	8.75	8.80	8.65	8.70	8.60	8.80	8.62	8.62	8.75	8.65	8.56	6.5-8.5
4.	Conductivity	382	372	362	390	365	390	360	240	254	242	260	359	200-700 μ S/cm
5.	BiologicalOxyg en Demand	1.7	1.9	2.0	2.1	2.0	2.4	2.5	1.7	1.8	1.9	3.7	3.9	<3.0
6.	Nitrite-N	0.098	0.09	0.041	0.051	0.03	0.050	0.048	-	-	-	-	-	<0.5 NTU
7.	Turbidity	45	54	62	75	75	380	76	140	56	52	53	24	<5 NTU
8.	TDS	227	216	221	230	214	227	212	152	152	142	-	210	
9.	Ammonical-N	0.75	0.580	0.666	0.76	0.62	0.72	0.64	-	-	-	-	-	
10.	Phosphate-P	0.18	0.19	0.20	0.06	0.04	0.10	0.14	-	-	-	-	-	
11.	COD	10	10.3	10.4	11	8.0	12.2	8.2	8.3	8.8	9.5	19.1	19.8	4 mg/l
12.	Total Alkalinity as CaCO ₃	260	276	268	284	260	340	380	156	160	256	260	196	
13.	Hardness as CaCO ₃	240	252	260	272	276	320	372	124	146	240	244	174	
14.	Calcium as CaCO ₃	198	210	212	218	236	276	332	114	118	214	196	150	
15.	Magnesium as CaCO ₃	42	42	48	54	40	44	42	10	2	26	28	24	
16.	Sodium	35.4	-	-	-	-	-	-	-	-	-	-	-	
17.	Potassium	4.7	-	-	-	-	-	-	-	-	-	-	-	
18.	Sulphate	25	38	38	42	34	42	40	-	-	-	-	-	
19.	Chloride	26	29	24	24	24	26	29	28	24	28	24	24	

Note :All the concentrations are expressed in mg/l except Temperature(^oC),Turbidity (NTU),Conductivity (μ S/cm)

Rita Gupta
 Scientist 'A'
 W/L Water Lab

Tulsi
 Scientist-B
 Head Labs PCC, Jammu

JAMMU & KASHMIR POLLUTION CONTROL COMMITTEE
Parivesh Bhawan, Ghdni, Transport Nagar, Narwal, Jammu-180006
Water Laboratory

Bhagwatinagar (Year 2021)

S.No.	Parameters	January	February	March	April	May	June	July	August	September	October	November	December	Standard Permissible limits for B Class of Rivers
1.	Temperature	13	18	19	25	25	28	27	30	24	22	20	16	
2.	Dissolved Oxygen	5.8	6.0	5.5	5.7	5.4	6.0	6.4	6.4	6.7	6.8	5.7	6.2	>5.0
3.	pH	8.75	8.65	8.75	8.90	8.65	8.75	8.90	8.75	8.80	8.80	8.85	8.95	6.5-8.5
4.	Conductivity	670	640	660	670	656	540	490	255	262	256	290	394	
5.	Biological Oxygen Demand	4.2	4.7	4.9	5.6	5.0	5.3	4.0	2.8	3.1	2.8	4.7	5.0	<3.0
6.	Nitrite-N	0.15	0.15	0.23	0.28	0.05	0.06	0.08	-	-	-	-	-	
7.	Turbidity	65	62	72	76	78	330	83	176	75	52	65	32	
8.	TDS	389	371	404	392	392	314	286	156	152	152	252	230	
9.	Ammonium-N	0.40	0.40	0.60	0.72	0.56	1.12	1.01	-	-	-	-	-	
10.	Phosphate-P	0.24	0.27	0.30	0.04	0.03	0.30	0.24	-	-	-	-	-	
11.	COD	22	24	24.5	26	22	26.5	21	14.5	15.2	13.9	25	26	
12.	Total Alkalinity as CaCO ₃	340	360	352	360	320	396	412	136	180	280	260	188	
13.	Hardness as CaCO ₃	320	342	320	318	342	380	422	142	152	260	268	172	
14.	Calcium as CaCO ₃	250	210	290	270	296	324	372	120	122	234	236	146	
15.	Magnesium as CaCO ₃	70	42	30	48	46	56	50	22	30	26	32	26	
16.	Sodium	26	-	-	-	-	-	-	-	-	-	-	-	
17.	Potassium	3.7	-	-	-	-	-	-	-	-	-	-	-	
18.	Sulphate	42	38	43	48	42	46	44	-	-	-	-	-	
19.	Chloride	28	29	28	28	24	32	32	30	29	36	32	30	

Note: All the concentrations are expressed in mg/l except Temperature(°C), Turbidity (NTU), Conductivity (µS/cm)

Rita Gupta
Scientist 'A' 9/12
De Water Lab

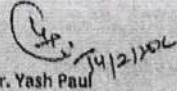
[Signature]
Scientist-B
Head Labs PCC, Jammu

Union Territory of Jammu and Kashmir
POLLUTION CONTROL COMMITTEE JAMMU
 Monthly Average of Air Pollutants on 24-hourly monitoring at NAMP Sanctioned Locations in Jammu city during 2020-21.
 (Month-Wise RSPM/PM10, PM2.5, level ($\mu\text{g}/\text{m}^3$) at NAMP locations)

Location:→		SPCB Building Complex Narwal (R)				M.A.M Stadium (R)				Bari Brahmana Ind. Area (I)			
National Code:→		Station Code-184				Station Code-482				Station Code-507			
S.NO	Month	RSPM	PM2.5	NOX	SOX	RSPM	PM2.5	NOX	SOX	RSPM	PM2.5	NOX	SOX
1	Apr-20	38.5	13.05	9.5	2	No	No	No	No	No	No	No	No
2	May	55	19.58	9.99	2	No	No	No	No	No	No	No	No
3	June	114	19	15	2.98	103	17	14.5	3.1	125	23.07	15.78	3.76
4	July	161	33.59	17.1	3.1	167.8	35.64	17.9	3.6	197	30.7	19.9	5.11
5	August	131	20.2	15.46	2.78	123	20.9	10.7	4.35	173	20.17	14	2.55
6	September	172.1	27.2	18.2	3.5	171.3	27.73	17.33	3.49	177.8	28.1	18.35	3.7
7	October	151.14	25.14	15.8	2.6	147.14	25.06	15.5	2.6	165.14	27.88	18.7	3.5
8	November	185	36.65	21	3.3	160	37.09	18.8	3	173	39.03	20	3.6
9	December	222.6	33.12	19.82	2.7	205	29.2	16.81	2.6	212	31.54	17.4	2.8
10	Jan-21	241	29.23	12.95	2.7	207	27.81	15.35	2.6	237	29.43	18.8	2.7
11	February	250	33.7	19.32	3.2	168	26.04	16.67	2.6	284	35.43	21.2	3.4
12	Mar-21	201	30.41	18.19	2.6	198	28.92	17.19	2.5	220	28.2	19.2	3.1
	Max	250	36.65	19.82	3.5	207	37.09	18.8	4.35	284	39.03	21.2	5.11
	Min.	38	13.05	9.5	2	103	17	10.7	2.6	125	20.17	14	2.55
	Average (April-20-March-21)	160.195	26.73	16.0	2.78	165.02	27.53	16.07	3.04	187.39	29.41	18.3	3.42

Note:- Standard limits:-

(A)- 24 Hourly Avg. (i) RSPM=100 $\mu\text{g}/\text{m}^3$ (ii) PM2.5=40 $\mu\text{g}/\text{m}^3$ (iii) SO_x=60 $\mu\text{g}/\text{m}^3$ (iv) NO_x=60 $\mu\text{g}/\text{m}^3$ (B) Annual Avg. (i) RSPM=60 $\mu\text{g}/\text{m}^3$ (ii) PM2.5=40 $\mu\text{g}/\text{m}^3$ (iii) SO_x=50 $\mu\text{g}/\text{m}^3$ (iv) NO_x=40 $\mu\text{g}/\text{m}^3$

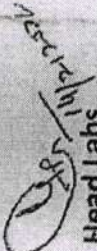

 Dr. Yash Paul
 Head Labs/Board Analyst
 PCC Jammu

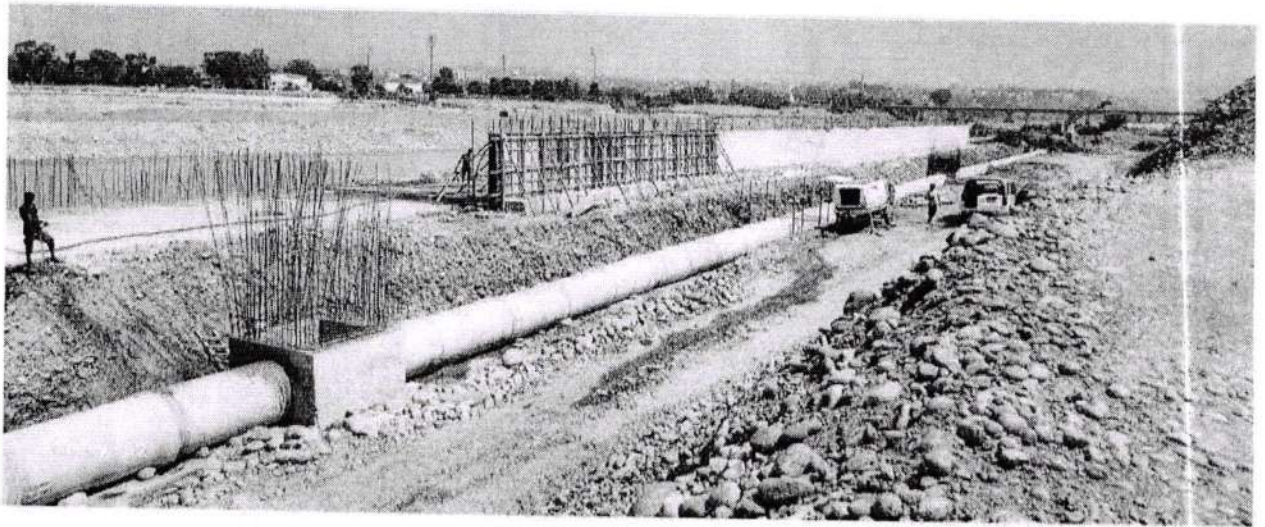
J&K POLLUTION CONTROL COMMITTEE JAMMU
Ambient Noise Level Monitoring data recorded during day time at different Locations in Jammu City during the year-2021 -22

Month	Noise Monitoring Locations in Jammu City			Gandhi Nagar, Gole Market (B/C) Noise level in dB(A)
	Vikram Chowk (B/C) Noise level in dB(A)	Bakshi Nagar(C) Noise level in dB(A)	Govt. Medical College,	
April-2021	79.1	82.5		81.6
May-2021	78.5	80.5		79.1
June-2021	73.0	77.2		79.4
July-2021	75.1	80.4		81.2
August-2021	75.3	79.1		77.8
September-2021	78.3	80.7		80.3
October-2021	78.7	82.2		80.3
November-2021	79.7	80.9		80.1
December-2021	80.5	79.5		79.1
January-2022	77.5	79.0		78.3

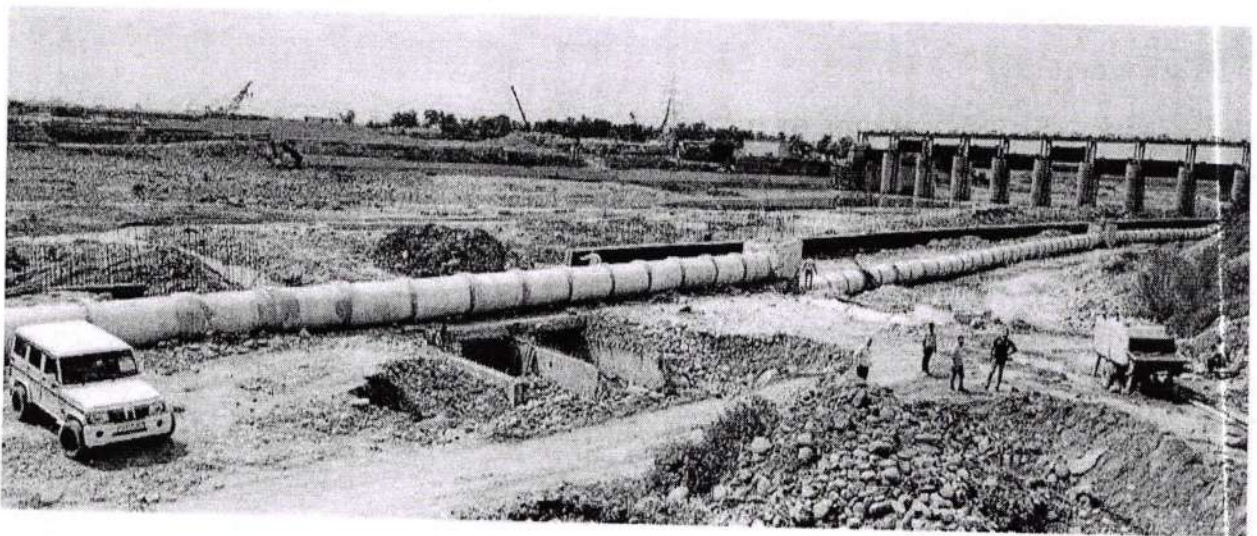
CATEGORY OF AREA	Standard Limits in dB (A) Leq.	
	DAY TIME	NIGHT TIME
A. Industrial Area	75 dB (A)	70 dB (A)
B. Commercial Area	65 dB (A)	55 dB (A)
C. Residential Area	55 dB (A)	45 dB (A)
C. Silence Area	50 dB (A)	40 dB (A)

Note: i:- The noise level has been recorded during day time (6am-10pm), having results exceeding the standard limits.
ii):- The main source of noise is vehicular traffic/horns, music system etc.


 Scientist-A 14/2/2022
 Head Labs
 PCC-Jammu



Picture showing Interceptor Drain On Left Bank

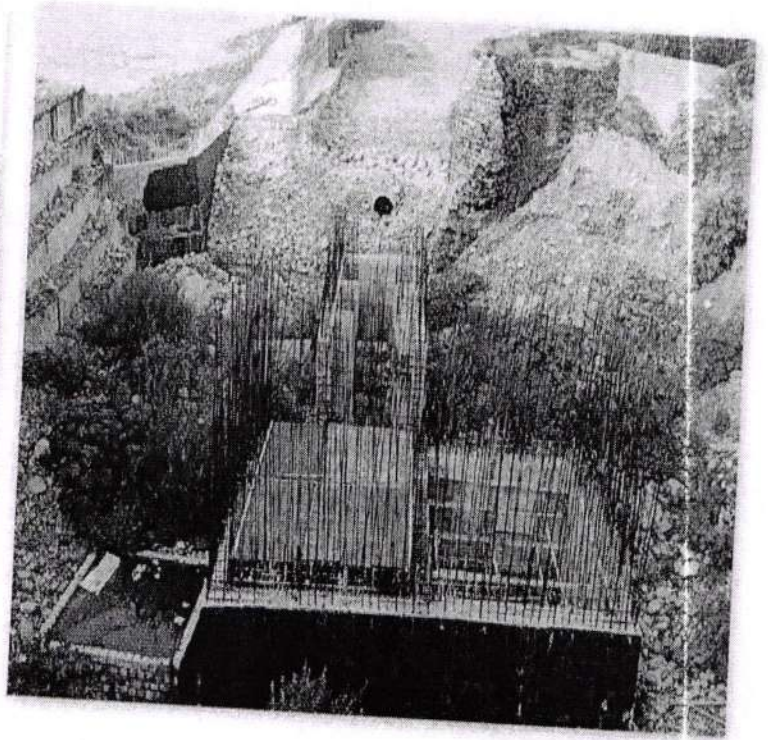
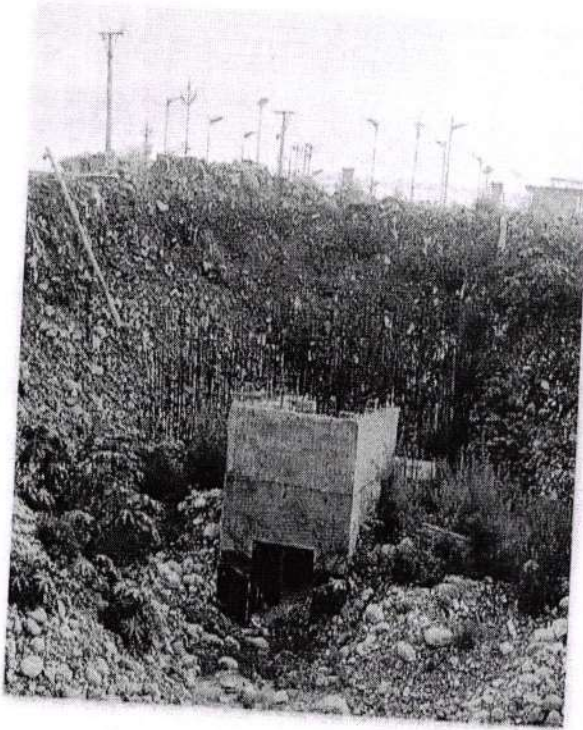


Picture showing Interceptor Drain On Right Bank



Picture showing Interceptor Drain On Right Bank

Under Construction Intermediate Pumping Station, Tawi Riverfront-Left Bank (executing agency JSCL)



JAMMU & KASHMIR POLLUTION CONTROL COMMITTEE
Parivesh Bhawan, Gladni, Transport Nagar, Narwal Jammu-180006

Report NO
Dated:-

General information:

Station code	Type of the Water body	Name of the water body	Location	Sample Date	Sample Time
2742	River	Tawi	Sheetali. Lifting point nagrota	23-7-24	10:30am

Frequency Of Monitoring	Use of water in D/S	Human Activities	Use based class	Major Polluting Sources	Visible Effluent discharge
Monthly	Drinking water source	Bathing Washing	B	MSW, Pw	NO

Field Observation:

weather	Depth of stream(m)	Floating Matter	Colour	Odour	Water Temperature (OC)	Dissolved Oxygen (D.O)
Clear	50-100cm	Yes	Light brown	Odourless	18°C	7.4

Core Parameters

pH	Conductivity	BOD	Nitrate-N	Nitrite_N
7.56	146	BDL	—	BDL

General parameters:

Turbidity	P- Alkalinity	Total Alkalinity as CaCo3	Chloride	COD	Ammonical -N	Total Hardness as CaCo3	Calcium as CaCO3
62	BDL	136	22	BDL	BDL	120	106

Magnesium m as CaCO3	Sulphate	Calcium as Ca++	Magnesium asMg++	Sodium	TDS	Ortho Phosphate	Potassium m	% of Sodium	SAR
14	—	42.4	3.40	10.0	84	BDL	1.3	15.08	0.39

Note- All the concentrations are expressed in mg/l except for pH and Conductivity(uS/cm), Turbidity(NTU).

Analyst

Analyst & I/C water Lab

HeadLabs/PSO

JAMMU & KASHMIR POLLUTION CONTROL COMMITTEE
Parivesh Bhawan, Gladni, Transport Nagar, Narwal Jammu-180006

Report NO
Dated:-

General information:

Station code	Type of the Water body	Name of the water body	Location	Sample Date	Sample Time
2743	River	Tawi	Bag-e-Bahu lifting point	23-7-24	12:50 N

Frequency Of Monitoring	Use of water in D/S	Human Activities	Use based class	Major Polluting Sources	Visible Effluent discharge
Monthly	Drinking Water source	Bathing, Washing, Religious purposes	B	MSW, PW	None

Field Observation:

weather	Depth of stream(m)	Floating Matter	Colour	Odour	Water Temperature (OC)	Dissolved Oxygen (D.O)
Clear	50-100cm	Yes	Light brown	Odourless	18°C	7.4

Core Parameters

pH	Conductivity	BOD	Nitrate-N	Nitrite_N
8.10	156	BDL	-	BDL

General parameters:

Turbidity	P-Alkalinity	Total Alkalinity as CaCO ₃	Chloride	COD	Ammonical -N	Total Hardness as CaCO ₃	Calcium as CaCO ₃
86	BDL	120	24.0	BDL	BDL	114	86

Magnesium m as CaCO ₃	Sulphate	Calcium as Ca ⁺⁺	Magnesium as Mg ⁺⁺	Sodium	TDS	Ortho Phosphate	Potassium m	% of Sodium	SAR
20	-	34.4	6.80	9.6	90	BDL	1.3	15.12	0.38

Note- All the concentrations are expressed in mg/l except for pH and Conductivity(uS/cm), Turbidity(NTU).

Analyst

Analyst & I/C water Lab

HeadLabs/PSO

JAMMU & KASHMIR POLLUTION CONTROL COMMITTEE
Parivesh Bhawan, Gladni, Transport Nagar, Narwal Jammu-180006

Report NO
Dated:-

General information:

Station code	Type of the Water body	Name of the water body	Location	Sample Date	Sample Time
2746	River	Tawi	Near Belicharana	23-7-2024	1:30 Pm

Frequency Of Monitoring	Use of water in D/S	Human Activities	Use based class	Major Polluting Sources	Visible Effluent discharge
Monthly	Irrigation, cultivation others	Bathing, washing, cattle wading	B	MSW, PW	Yes

Field Observation:

weather	Depth of stream(m)	Floating Matter	Colour	Odour	Water Temperature (0C)	Dissolved Oxygen (D.O)
clear	50-100cm	Yes	Slightly Brown	unpleasant	18°C	5.0

Core Parameters

pH	Conductivity	BOD	Nitrate-N	Nitrite_N
8.45	182	1.4	—	0.030

General parameters:

Turbidity	P-Alkalinity	Total Alkalinity as CaCO ₃	Chloride	COD	Ammonical -N	Total Hardness as CaCO ₃	Calcium as CaCO ₃
114	12.0	112	30.0	7.2	0.35	100	70

Magnesium as CaCO ₃	Sulphate	Calcium as Ca ⁺⁺	Magnesium as Mg ⁺⁺	Sodium	TDS	Ortho Phosphate	Potassium	% of Sodium	SAR
30	—	28	7.29	4.5	106	0.040	3.5	83.7	0.19

Note- All the concentrations are expressed in mg/l except for pH and Conductivity(uS/cm), Turbidity(NTU).

Analyst

Analyst & I/C water Lab

HeadLabs/PSO

JAMMU & KASHMIR POLLUTION CONTROL COMMITTEE
Parivesh Bhawan, Gladni, Transport Nagar, Narwal Jammu-180006

Report NO
Dated:-

General information:

Station code	Type of the Water body	Name of the water body	Location	Sample Date	Sample Time
2747	River	Tawi	Suajpur	23-7-2024	2:15 pm

Frequency Of Monitoring	Use of water in D/S	Human Activities	Use based class	Major Polluting Sources	Visible Effluent discharge
Monthly	Irrigation, Cultivation, other	Bathing, washing, other	B	MSW, PW	NO

Field Observation:

weather	Depth of stream(m)	Floating Matter	Colour	Odour	Water Temperature (°C)	Dissolved Oxygen (D.O)
clear	50-100 cm	Yes	Slightly Brown	odourless	18°C	5.2

Core Parameters

pH	Conductivity	BOD	Nitrate-N	Nitrite_N
8.30	188	2.0	-	BDL

General parameters:

Turbidity	P-Alkalinity	Total Alkalinity as CaCO ₃	Chloride	COD	Ammonical -N	Total Hardness as CaCO ₃	Calcium as CaCO ₃
120	BDL	128.0	28.0	5.0	BDL	96	76

Magnesium as CaCO ₃	Sulphate	Calcium as Ca ⁺⁺	Magnesium as Mg ⁺⁺	Sodium	TDS	Ortho Phosphate	Potassium	% of Sodium	SAR
20.0	-	30.4	4.86	4.8	110	BDL	3.5	9.09	0.20

Note- All the concentrations are expressed in mg/l except for pH and Conductivity (µS/cm), Turbidity (NTU).

Analyst

Analyst & I/C water Lab

HeadLabs/PSO